

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD

**(THIS THE 12<sup>th</sup> DAY OF NOVEMBER 2009)**

Present

**Hon'ble Mr. Justice A. K. Yog, Member (J)**

**Hon'ble Mrs. Manjulika Gautam, Member (A)**

Contempt Petition No.178 of 2008  
in

Original Application No.1495 of 2005

Man Singh, S/o Bhagwan Dass, A/a 44 years, R/o 316  
Dariyapura, Shibaji Nagar, Jhansi. Occupation Mali in Central  
School.

.....Petitioner

By Advocate: Sri Ashish Srivastava

V E R S U S

1. Sri C.V. Ravindraran, Chairman, Army School, Daulat Singh  
Marg, Jhansi Cantt., Jhansi.
2. Miss Anita Engineer, Principal, Army School, Jhansi Cantt.  
(U.P.) PIN-284001.

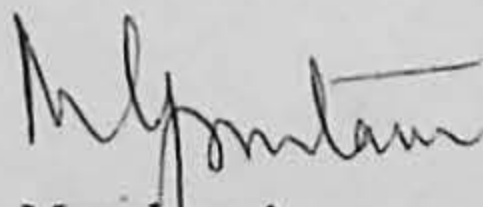
.....Respondents

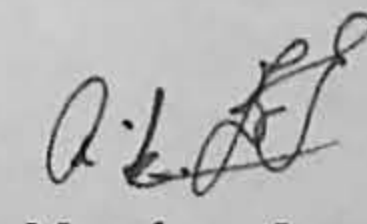
By Advocate:

**ORDER**

(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

1. Case called out. Waited for considerable long time. It  
appears that opposite parties have complied with the order.
2. Contempt Petition is dismissed. Notices issued against  
opposite parties are discharged. No Costs.

  
Member-A

  
Member-J

/ns/